

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 5
CA(CAA)-137(PB)/2019

IN THE MATTER OF:

Sharda Motor Industries Ltd. and
NDR Auto Components Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 24.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner:

Mr. Ravi Sharma, Adv.

ORDER

Arguments heard. Order reserved.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)